

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**CP/100/21/2021
OA/100/802/2020**

This the 2nd Day of February, 2021

Through Video Conferencing

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Neha Choudhary
W/o. Rohit Kumar Chhikara
House No. 968,
2nd Floor, Gali No. 10, Palam Extension,
Sector-7, Dwarka, Delhi.Petitioner

(By Advocate : Ms. Harini Raghupathy)

Versus

1. Dr. Alpana Raizada
Nodal Officer (ART Branch), GTB Hospital,
Government of National Capital Territory of Delhi,
Dilshad Garden, Delhi 110 095.
2. Dr. Parveen Kumar
Additional Project Director
Delhi State AIDS Control Society
Government of NCT of Delhi
Dharamshala Block, DR BSA Hospital,
Sector 6, Rohini, Delhi 110 085.
3. Dr. Anil Garg
Nodal Officer (ART Branch)
Deen Dayal Upadhyay Hospital,
Hari Nagar, Delhi – 110 064.

...Respondents

(By Advocate : Ms. Purnima Maheshwari)



O R D E R (ORAL)**Justice L. Narasimha Reddy:**

This CP is filed alleging that the respondents did not implement the order dated 08.09.2020 passed in OA No.802/2020. The direction was to take the applicant into service tentatively and pay salary for two months.

2. Today, it is represented By Ms. Harini Raghupathy, learned counsel for the applicant that after the CP was filed, the respondents have issued an order dated 19.01.2021 requiring the applicant to join duty.

3. In view of this development, the Contempt Petition is closed.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/lg/pj/jyoti/mbt/

